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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 40 /2009-2014
NEW DELHI, DATED THE 9th February, 2010

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby notifies the following amendment in the Handbook of Procedures (Vol.I):

1. The agency mentioned below is added at Sr. No. 3 (Haryana) in Appendix 4C, (List of Agencies authorized to issue Certificate of Origin – Non Preferential) of Handbook of Procedure Vol.I.

3. Bahadurgarh Chamber of Commerce & Industry
6, M.I.E. Bahadurgarh – 124507,
Jhajjar, Haryana.
Tele Fax: 268789,
Tel: 268790,
E-mail : bccibahadurgarh@yahoo.co.in

2. This issues in Public Interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

(Issued from F. No. 01/93/180/60/AM09/PC-II (B))

